

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110.I.A. 1474/2023
IN
C.P.(IB)-2284(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2024**

NAME OF THE PARTIES: Raychem RPG Pvt Ltd.

V/s.

Herodex Power Systems Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1474/2023

1. Despite direction given on 11.12.2023 for appearance of the Applicant/Dismissal of the Application, none appeared for the Applicant.
2. In view of the conduct of the Applicant, it seems that the applicant is not interested in prosecuting the matter. Today, when the matter is called, none appeared for the Applicant. Accordingly, the above application is **dismissed for non-prosecution**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)